

of Indian Origin from  
Sri Lanka (C.A.)

MR. SPEAKER; I think they must come very soon. They will come at the earliest.

SHRI SHYAMNANDAN MISHRA: Will the Minister for Parliamentary Affairs indicate the time, Sir? He is here. Now, we are flooded....

MR. SPEAKER; Mr. Raghu Ram-  
siah, when will that come?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS (SHRI K. RAGHU  
RAMAIAH): The Government are  
going through the material. They  
will submit their comments to you, I  
think, by tomorrow.

SHRI SHYAMNANDAN MISHRA:  
By tomorrow?

SHRI K. RAGHU RAMAIAH: To  
the Speaker. They will be submitted  
to the Hon'ble Speaker.

SHRI JYOTIRMOY BOSU (Dia-  
mond Harbour); Last session, when  
I threw a piece of burnt paper here,  
a privilege motion was adopted with-  
in half an hour, although there was  
no case for a privilege motion. But,  
in this case, there is so much delay.  
Is it because it concerns the Prime  
Minister and her son?

I have given a notice with regard  
to the arrest of Jagota brothers and  
their sister. They have been refused  
bail. They are peculiar people. We  
want the Home Minister to make a  
statement.

MR. SPEAKER: I am sorry, I can-  
not allow it. It is a matter already  
in the Court. It is *sub-judice*.

(Interruptions)

MR. SPEAKER: I am not allowing  
it.

(Interruptions)

MR. SPEAKER: It is already be-  
fore the Court.

Now, Papers to be laid on the Table.  
:Shri Shinde.

## PAPERS LAID ON THE TABLE

12.26 hrs.

STATEMENT SHOWING REASONS FOR  
DELAY IN LAYING REPORT OF WEST  
BENGAL AGRO-INDUSTRIES CORPORATION,  
LTD. CALCUTTA

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI ANNASAHEB P. SHINDE):  
I beg to lay on the Table a statement  
(Hindi and English versions) showing  
reasons for delay in laying the An-  
nual Report of the West Bengal Agro-  
Industries Corporation Limited, Cal-  
cutta, for the year 1969-70. [Placed  
in Library. See No. LT-4257/73.]

NOTIFICATION UNDER ESSENTIAL COM-  
MODITIES ACT

SHRI ANNASAHEB P. SHINDE:  
On behalf of Prof. Shri Singh, I beg  
to lay on the Table a copy of the  
Sugar (Price Determination for 1972-  
73 Production) Amendment Order,  
1972 (Hindi and English versions)  
published in Notification No. G.S.R.  
38(E) in Gazette of India dated the  
30th January, 1973, under sub-section  
(6) section 3 of the Essential Com-  
modities Act, 1955. [Placed in Lib-  
rary. See No. LT-4258/73].

ARCHITECTS (EXPERT COMMITTEE)  
RULES, 1972, INDIAN MUSEUM (AMEND-  
MENT) RULES, 1972, AND NOTIFICATION  
UNDER VICTORIA MEMORIAL ACT

THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE AND IN THE  
DEPARTMENT OF CULTURE (SHRI  
D. P. YADAV): I beg to lay on the  
Table—

- (1) (i) A copy of the Architects  
(Expert Committee) Rules,  
1972 (Hindi and English ver-  
sions) published in Notifica-  
tion No. G. S. R. 1208 in  
Gazette of India dated the  
30th September, 1972, under